

Air Force Base in Nellore, Andhra Pradesh

644. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Air Force has asked Andhra Pradesh Government to provide land in Nellore district of Andhra Pradesh for setting up an Air Force base;

(b) whether it is also a fact that Chief Air Marshal of IAF's Southern Command has also met Chief Minister of Andhra Pradesh in this regard; and

(c) if so, the details of the proposal and response of Andhra Pradesh Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Indian Air Force (IAF) took up a case to acquire land for basing a radar at Nellore in April 2011. Air Officer Commanding-in-Chief, Southern Air Command (SAC) met Chief Minister of Andhra Pradesh on 11.9.2018 in which issue of land at Nellore also came up for discussion. For transfer of State Government land measuring 63.06 acres at Marupur village, Mandal Podalaku, District Sri Potti Srimuluri (SPSR), Nellore for establishment of Medium Powered Radar Station, funds have been deposited with District Collector, Nellore.

Foreign companies in defence sector under Make in India programme

645. SHRI ELAMARAM KAREEM: Will the Minister of DEFENCE be pleased to state:

(a) whether there are proposal to establish defence production units of foreign companies under Make in India programme;

(b) if so, details thereof; and

(c) whether shares of any public sector defence units or units as a whole have been sold out to private units or are in that process, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Ministry of Commerce and Industry, Department of Industrial Policy and Promotion (DIPP) vide press note 5 (2016) notified revised FDI policy under which FDI in defence is allowed under automatic route upto 49% and